

[Print](#)**Defective Case Register from 2024-11-12 to 2024-11-12**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/47173/2024	SIVA SANKAR CHAINI	2024-11-12	Paragraph No mentioned in Certificate does not tally with the petition.
2	D-BLAPL/33885/2024	SUSANTA KUMAR LENKA	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
3	D-WP(C)/47283/2024	SAIBRATA RATH	2024-11-12	Xerox attested copy of order under Annexure-1 filed.C.copy there of not filed.
4	D-WP(C)/47192/2024	SURENDRA KUMAR SAHOO	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Annexure -2 not legible
5	D-ABLAPL/33945/2024	NRUSINGH CH. ROUT	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
6	D-WP(C)/47506/2024	SUKANTA KUMAR MISHRA	2024-11-12	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Neat copy of page no 34 to be filed
7	D-WP(C)/47281/2024	KSHIROD KUMAR ROUT	2024-11-12	1. NEAP PAGE NOS.50 TO 52 NOT FILED. 2.Petition not correctly addressed to Honorable Court
8	D-WP(C)/47065/2024	RANJIT SAMAL	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Date mentioned in annexure-3 and averment of writ petition does not tally with book marks index and index of writ petition
9	D-BLAPL/33786/2024	SARAT KUMAR JENA	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Honble Court not tally with rejection order and cause title.
10	D-BLAPL/33785/2024	SARAT KUMAR JENA	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
11	D-BLAPL/33947/2024	ACHYUTANANDA PATTANAIK	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
12	D-RVWPET/47356/2024	UMESH CHANDRA MOHANTY	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Period of Delay 36 days
13	D-WP(C)/46956/2024	NIHAL RATH	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
14	D-ABLAPL/33702/2024	SIDDHARTH PRASAD MISHRA	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				1. An affidavit mentioned husband instead of father name .2 Paragraph does not tally with petition and certificate .
15	D-WA/46986/2024	PRAKASH KUMAR MISHRA	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. R .T.O. copy not served.
16	D-BLAPL/33898/2024	SUSANTA KUMAR SAHU	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
17	D-WP(C)/47060/2024	RANJIT SAMAL	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
18	D-WP(C)/47385/2024	MANAS PATI	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
19	D-WP(C)/47288/2024	LALIT KUMAR MAHARANA	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
20	D-WP(C)/47475/2024	NITISH KUMAR MISHRA	2024-11-12	30-OTHER DEFECT (IF ANY) IA not correctly page marked.
21	D-WP(C)/47055/2024	RANJIT SAMAL	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
22	D-WP(C)/47360/2024	NIRANJAN PRASAD PATRA	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
23	D-WP(C)/47169/2024	BHABANI SANKAR DAS	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
24	D-BLAPL/33921/2024	PANCHANAN PANIGRAHI	2024-11-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Sl. no. of paragraphs not correctly reflected in declaration of affidavit. 2.Date of FIR ,not reflected in the petition.
25	D-WP(C)/47136/2024	JIBARDHAN MENDALI	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. The name of the opp.parties not correctly furnished in vakaltnama.
26	D-BLAPL/33847/2024	JYOTIRMAYA SAHOO	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
27	D-CRLREV/33789/2024	SANTOSH KUMAR DWIVEDY	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. CERTIFICATE DISCLOSING THAT NO REVISION FILED BEFORE LEARNED SESSIONS JUDGE BE FILED.(ii)STATUS OF DEPONENT IN COL.6 OF AFFIDAVIT SEEMS TO BE INCORRECT.
28	D-WP(C)/47294/2024	BICHITRA NANDA MOHAPATRA	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				Filing date left blank .Petition contains more than prayer .A.Fee of Rs29.70 to be paid
29	D-WP(C)/47175/2024	BIBHUTI BHUSAN MISHRA	2024-11-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
30	D-WP(C)/47542/2024	RUPESH KUMAR KANUNGO	2024-11-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
31	D-BLAPL/33948/2024	AMITAV TRIPATHY	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
32	D-WP(C)/46704/2024	MANORANJAN PADHI	2024-11-12	23-NOMENCLATURE NOT CORRECTLY FURNISHED . Correct nomenclature be C . M . P .
33	D-CRLMC/33673/2024	ASIT KUMAR JENA	2024-11-12	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Subject code not correctly furnished in affidavit. 2. HBAWF Fee Rs. 50/- to be paid. 3. Certified copy of order under annex-1 not filed. 4. Page no. 13 not legible.
34	D-WA/46922/2024	SANJAY RATH, A.G.A.	2024-11-12	Impugned order mention in being aggrieved appears to be wrong.
35	D-ABLAPL/33941/2024	SAMEER KUMAR DAS	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. F.I.R.dated 04.11.2024 under Annexure-1 not tally with Dates and Events.
36	D-WA/46944/2024	SASWAT DAS,A.G.A	2024-11-12	Impugned order mention in being aggrieved appears to be wrong.
37	D-ARBP/47437/2024	SANDEEP PARIDA	2024-11-12	A.C.W.F. of Rs. 10/. not paid. Mobile number of all the Adv. not furnished.
38	D-WP(C)/47202/2024	AJAYA KUMAR JENA	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The Petition
39	D-BLAPL/33951/2024	AMITAV TRIPATHY	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) Page No-9 not filed.
40	D-WP(C)/47285/2024	DURGESH NARAYAN RATH	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
41	D-BLAPL/33787/2024	SARAT KUMAR JENA	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Honble Court not tally with Rejection order and cause title.
42	D-WA/45118/2024	NIRANJAN PANDA	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				1. Period of Delay 170 DAYS 2.Court Fee PAID RS.6/- DEFICIENT RS.6/- BE PAID 3.PAGE NOS.27,28 and 29 NOT NEAT.AFTER PAGE NO.8 PAGING and PARAGRAPH NOT IN SEQUENCE
43	D-FAO/47315/2024	NAYAN BEHARI DAS	2024-11-12	1.Period of Delay 65 days delay.
44	D-WP(C)/47132/2024	BAIDHAR SAHOO	2024-11-12	1.Synopsis and date charts are not alphabetically paginated.2.The name of the opp.parties in affidavit not correctly furnished.
45	D-WP(C)/47118/2024	DEEPALI MAHAPATRA	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
46	D-WP(C)/47200/2024	TUSAR KANTI PRAHARAJ	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
47	D-CRLREV/23359/2024	SUBHRANSU BHUSAN MOHANTY	2024-11-12	1. Being aggrieved not furnished. 2. Good grounds certificate not furnished.
48	D-BLAPL/33878/2024	SUSHANTA KUMAR JOSHI	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Rejection order dated 08.11.2024 under Annexure-2 not tally with para-5 of the petition.
49	D-WP(C)/47286/2024	RANJIT SAMAL	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
50	D-RSA/47278/2024	SATYANARAYAN MOHAPATRA	2024-11-12	Respondents 3(a) and 3(b), 9(a) to 9(b), 11(a) to 11(e), proforma respondents 13(a) to 13(e) before the lower appellate court are not made parties in this appeal.
51	D-CRLMC/33762/2024	PRATEIK PARIJA	2024-11-12	.Names In Capital Letters Of All The Signing Advocates Not Indicated
52	D-WP(C)/47195/2024	AJAYA KUMAR JENA	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
53	D-WP(C)/47122/2024	PARTHA SARATHI DAS	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
54	D-CONTC/47174/2024	ADV.	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PAGING OF INDEX AND SYNOPSIS BE OMITTED
55	D-BLAPL/33520/2024	ANKANN PANDA	2024-11-12	1. Rejection order in C.T.Case No.695/2024 under Annexure-2 pending in the Court of

				Learned S.D.J.M.Bhawanipatna not tally with Petition.
56	D-CRLA/33768/2024	JYOTI RANJAN DEO	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
57	D-BLAPL/33769/2024	BIKRAM KESHARI RAJ	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. GR case no not tally with cause title and first para.
58	D-ABLAPL/33861/2024	RABI NARAYAN PANDA	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
59	D-WP(C)/47199/2024	SEPHALEE DAS	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The Petition
60	D-WP(C)/47251/2024	ABHILASH MISHRA	2024-11-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Index not properly page marked.2.Date mentioned in Annexure-3 does not tally with the Index.
61	D-WA/47316/2024	KALPATARU ROUT	2024-11-12	1.Authentication fee due on the Appellate Court Judgement Rs 3/- Not paid
62	D-CRLMC/33477/2024	AMIT BISWAL	2024-11-12	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. Name of the PS and PS case number not furnished in the petition
63	D-RVWPET/47353/2024	UMESH CHANDRA MOHANTY	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Period of Delay 36 days
64	D-WA/46927/2024	RAJEET ROY	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Authentication fee due on the Appellate Court Judgement Rs 3/- not filed
65	D-BLAPL/33858/2024	RAMESH CHANDRA OJHA	2024-11-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Counsel not signed in assessment slip. 2.sl. no.2 not correct in affidavit.3.page nos.12 and15 not partially legible. 4. Age not reflected in V.nama.
66	D-CRLA/33700/2024	CHEERA RANJAN SATAPATHY	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				GE OF EXECUTANT DIFFERS FROM THE AGE OF APPELLANT IN CAUSE TITLE.
67	D-WP(C)/47413/2024	PRASANTA KUMAR SATAPATHY	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
68	D-ABLAPL/33933/2024	LAXMIKANTA MOHANTY	2024-11-12	Date of FIR. in P.S. no.545/2024 not correct in date of event.
69	D-CRLMC/33772/2024	SIDHANT DWIBEDI	2024-11-12	30-OTHER DEFECT (IF ANY) 1. ICC case number not correctly furnished in cause title.
70	D-CRLMP/33232/2024	MIHIR KANTA RATH	2024-11-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Necessary correction be made in Index and body of the petition.
71	D-WP(C)/47168/2024	SEPHALEE DAS	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
72	D-CRLREV/33843/2024	JUGALA KISHORE PANDA	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
73	D-WP(C)/47282/2024	PRAVAT KUMAR DAS	2024-11-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. AGE OF DEPONENT IS LEFT BLANK
74	D-WP(C)/47196/2024	AJAYA KUMAR JENA	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
75	D-CRLA/33766/2024	PANCHANAN PANIGRAHI	2024-11-12	This may be registered as BLAPL
76	D-WP(C)/47194/2024	SUBAS CHANDRA DAS	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
77	D-WP(C)/47378/2024	MAHESWAR MOHANTY	2024-11-12	1.In affidavit Sl.no.1 not correctly mentioned. 2..Petition not correctly addressed to Honorable Court
78	D-BLAPL/33972/2024	BISWAJIT RANJAN TRIPATHY	2024-11-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration and petition.
79	D-ABLAPL/33952/2024	ACHYUTANANDA PATTANAIK	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
80	D-WP(C)/47091/2024	NIRA SUNDAR PANDA	2024-11-12	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Neat copy of page no 24 and 25 to be filed
81	D-CONTC/47321/2024	ADV.	2024-11-12	PUT FOR SR AFTER FILING COPY OF IMPUGNED ORDER IN WP(C)-2151/24
82	D-CRLMP/33578/2024	SURYANARAYAN PANIGRAHI	2024-11-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY

				MENTIONED
83	D-BLAPL/33802/2024	JNYANANANDA PANDA	2024-11-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED As per Rejection order the No of P.S.and C.T. not correctly furnished in Petition page 2,para 1.
84	D-CONTR/33699/2024	RITA SINGH	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Period of Delay 187 days
85	D-BLAPL/33782/2024	DEBIDUTTA MOHAPATRA	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page marking not correctly mentioned in the Rejection order.
86	D-CONTC/47183/2024	ADV.	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PAGING OF INDEX AND SYNOPSIS BE OMITTED
87	D-BLAPL/33807/2024	SOUMYA KANTA TRPATHY	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
88	D-RVWPET/47354/2024	UMESH CHANDRA MOHANTY	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Period of Delay 36 days
89	D-BLAPL/33924/2024	GYANA RANJAN DHAL	2024-11-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. Deponent not correctly furnished his address as per rejection order and cause title.
90	D-BLAPL/33837/2024	BADAL KUMAR BEHERA	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page 55 to 57 not found.
91	D-WP(C)/47102/2024	SWAPNIL ROY	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
92	D-CRLMC/33774/2024	SIDHANT DWIBEDI	2024-11-12	30-OTHER DEFECT (IF ANY) 1. ICC case number not correctly furnished in cause title.
93	D-WP(C)/47264/2024	NIRANJAN MAHARANA	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. NEAT PAGE NO.25 BE FILED.
94	D-BLAPL/33840/2024	AMIT BISWAL	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. As per FIRs. detail , date of disp. not reflected in reference certificate. 2. Page nos. 9, 29 ,30 not partially legible.

95	D- CONTC/47215/2024	ADV.	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Period of Delay 123 DAYS 2. Code NOT MENTION IN CAUSE TITLE
96	D- ABLAPL/33777/2024	PRANAB RANJAN CHHATOI	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
97	D- BLAPL/33939/2024	SUJATA JENA	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
98	D-WP(C)/47078/2024	MAHESWAR MOHANTY	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
99	D-WP(C)/47233/2024	DR. BINODA KUMAR MISHRA	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION Synopsis and Dates of Events not sign by the filing advocate.
100	D-WP(C)/47145/2024	SOURENDRA KUMAR KANUNGO	2024-11-12	1.Averments-4 and Annex-3 of the the file date mentioned from 27.02.2024 to 26.09.2024 does not tally with the Index and book marked Index.
101	D-WP(C)/47052/2024	RANJIT SAMAL	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
102	D-WP(C)/47105/2024	PRADEEP RANJAN MISHRA	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
103	D- BLAPL/33965/2024	LAMBODOR ACHARI	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
104	D-WP(C)/47295/2024	SUBASH CHANDRA PUSPALAKA	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Petitioner nos 2 to 4 not sworn affidavit.
105	D- ABLAPL/33975/2024	TIRTH KUMAR SAHU	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Annexure-1 and 2 not properly page marked in Index.2.Page no.13 has been reflected in two times.
106	D- ABLAPL/33863/2024	DALIRANI BEHURAY	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
107	D- BLAPL/33954/2024	SANGRAM KESHARI ROUT	2024-11-12	3-AUTHENTICATION FEE IS DEFICIENT. 30-OTHER DEFECT (IF ANY) A. Fee of Rs. 9.90 not paid on Annexure-2.

108	D-BLAPL/33895/2024	PRASANTA KUMAR SAHOO	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page 27 not legible.
109	D-BLAPL/33773/2024	DEVASHIS PANDA	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Age of the petitioner not tally with rejection order and cause title.
110	D-WP(C)/47188/2024	SUDHIR KUMAR MALLICK	2024-11-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
111	D-WP(C)/47184/2024	SUDHIR KUMAR MALLICK	2024-11-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
112	D-WP(C)/46951/2024	AKSHAYA KUMAR NAYAK	2024-11-12	Page no 16 not legible and the executant not signed in v nama
113	D-WP(C)/47254/2024	DR. BINODA KUMAR MISHRA	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
114	D-CMP/47206/2024	NARAYAN PRASAD PARIJA	2024-11-12	In cause title of I .A C. S no .have written twice
115	D-CMP/47050/2024	AMIT PRASAD BOSE	2024-11-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Date of order mentioned in cause title does not tally with the date in c .copy filed
116	D-WP(C)/47258/2024	DR. BINODA KUMAR MISHRA	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
117	D-WP(C)/47059/2024	RANJIT SAMAL	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Date mentioned in Annexure -3 and averment of writ petition does not tally with book mark index and index writ petition
118	D-WP(C)/47415/2024	PRASANTA KUMAR SATAPATHY	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
119	D-WP(C)/47311/2024	KAMALAKANTA NAYAK	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
120	D-WA/46946/2024	SASWAT DAS,A.G.A	2024-11-12	Impugned order mention in being aggrieved appears to be wrong.
121	D-ABLAPL/33963/2024	PRIYA RANJAN MISHRA	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Page nos.12 and 13 not neat and legible.
122	D-TRP(C)/47647/2024	DEBASISH PATNAIK	2024-11-12	Name of TC not correctly in the prayer

123	D-ABLAPL/33841/2024	HIMANSU SEKHAR SATAPATHY	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Age of the petitioner not reflected in V.nama.
124	D-WP(C)/47249/2024	RABI NARAYAN PANDA	2024-11-12	1-COURT FEE IS DEFICIENT. 30-OTHER DEFECT (IF ANY) D. C.Fee of Rs.8/- not paid.
125	D-WP(C)/46810/2024	GOPINATH MISHRA	2024-11-12	Age of ops.4 to 9 not furnished
126	D-WA/46923/2024	SANJAY RATH, A.G.A.	2024-11-12	Impugned order mention in being aggrieved appears to be wrong.
127	D-BLAPL/33835/2024	SOUBHAGYA KUMAR DASH	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
128	D-CRLMC/33437/2024	AMULYA RATNA PANDA	2024-11-12	1. This case related to Sexual Offence the name of victim and victim address deleted from the petition as per the standing order 3 /2024 and Put up for SR thereafter.
129	D-WP(C)/47198/2024	LAXMAN BHOI	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. .Name Of The Filing Advocate Not In Capital Letters In The Petition
130	D-CRLMP/33252/2024	KALI PRASAD MOHANTY	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
131	D-WP(C)/47250/2024	DR. BINODA KUMAR MISHRA	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
132	D-CONTC/47231/2024	PRAFULLA KUMAR MOHAPATRA	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
133	D-CRLMC/33428/2024	DEEPAK RANJAN PARIDA	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 17-REFERENCE CERTIFICATE NOT FURNISHED. 1.Petition not correctly addressed to Honorable Court 2. Crl. m.c. number not correctly furnished in prayer of the petition. 3. PS case number not correctly furnished in para no.4
134	D-BLAPL/33882/2024	ADYASIDHI MISHRA	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page 56 and 57 not legible.
135	D-WP(C)/46930/2024	PRAFULLA CHANDRA ACHARYA	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
136	D-WP(C)/47191/2024	SASWATI MOHAPATRA	2024-11-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

137	D-WP(C)/47023/2024	SUBHASIS MOHAPATRA	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Avermnets-10 R.F.A. No.08/2012 mentioned in the petition and Index does not tally with Annex-3
138	D-CONTC/47223/2024	ADV.	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
139	D-WP(C)/47151/2024	SUBAS CHANDRA DAS	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
140	D-BLAPL/33890/2024	LALITENDU BHUYAN	2024-11-12	As per standing order no-3 dated 9.7.2024 the name of informant shall not be mentioned in Petition
141	D-CRLMC/33416/2024	BISHNU PRASAD PRADHAN	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
142	D-BLAPL/32895/2024	DIPAK RANJAN MISHRA	2024-11-12	8-CAUSE TITLE NOT IN ORDER. As per Rejection order pending in Lower Court not correctly furnished on Cause Title.
143	D-WP(C)/47416/2024	PRASANTA KUMAR SATAPATHY	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
144	D-ABLAPL/33891/2024	SOUMYA RANJAN DAS	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
145	D-ABLAPL/33893/2024	SOUMYA RANJAN DAS	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
146	D-WP(C)/47247/2024	DR. BINODA KUMAR MISHRA	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
147	D-BLAPL/33940/2024	SURYAKANTA DWIBEDI	2024-11-12	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. As per index, Annexure-1 not described in the petition.
148	D-WP(C)/47201/2024	DILLIP KUMAR MOHAPATRA	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
149	D-WP(C)/47131/2024	KHAGESWAR BEHERA	2024-11-12	1.Synopsis and list of dates and events are not alphabetically paginated.2.Legible copy of page No.67 to 69 to be filed.3 .Mobile number of all the counsel in vakaltnama not furnished.4.Authorisation with regard to swear the affidavit on behalf of other petitioners not furnished.5.Deficit court fee of Rs.12/ not paid on cause title of writ petition.
150	D-WP(C)/47261/2024	DILLIP KUMAR MOHAPATRA	2024-11-12	Annexure 7 is not visible
151	D-WP(C)/47111/2024	AMIT PRASAD BOSE	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				Neat copy of page no13 and14 to be filed
152	D-BLAPL/33925/2024	SURYAKANTA DWIBEDI	2024-11-12	As per FIRs detail , BLAPL NO.3755/2023 not found in reference certificate.
153	D-FAO/46291/2024	ALOK KUMAR DAS	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Provision of Law Not correctly Furnished. 2.Page 9,10 ,11 not legible. Certificate-in support of Good grounds not furnished. 3.Period of Delay 316 days 4.Court Fee Rs 6.00 paid and Rs 6.00 to be paid.
154	D-BLAPL/33755/2024	SMRUTI RANJAN ROUT	2024-11-12	1.Lower courts does not tally cause title as well as annexure no 1 .2 Ration card not tagged with Annex . no. 6
155	D-ABLAPL/33900/2024	BIJAY KUMAR BEHERA	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
156	D-ABLAPL/33615/2024	BIDHAN CHANDRA PANIGRAHI	2024-11-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. D.Fee of Rs.6/- not filed.Serial numbers of paragraph not correctly mentioned in the petition copy.Adv name not mentioned capital letter in the v.nama.
157	D-WP(C)/47106/2024	PANCHANAN SAHOO	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
158	D-WP(C)/47166/2024	SHASHI BHUSAN JENA	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
159	D-CMP/47148/2024	LALATENDU RAY	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1 .Page 64 and 65 of annexure 10 are not legible . 2 . Annexure 9 is petition in R .F .A -66/2018 BUT IN INDEX and BOOK MARK it is mentioned F .O -66/2018 . In page 1,2 and 9 of c m .p in place of F .A .O it is mentioned F .o
160	D-RSA/47216/2024	SOUMYA MISHRA	2024-11-12	The E- Court fee filed is not correct one. The name of the appellant not tally. Put up for S.R. after filing of correct E- Court fee.
161	D-WA/46926/2024	SANJAY RATH, A.G.A.	2024-11-12	Impugned order mention in being aggrieved appears to be wrong.
162	D-CRLA/33904/2024	PANCHANAN PANIGRAHI	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 16-PETITION/APPEAL NOT IN TIME Period of Delay 08 DAYS
163	D-BLAPL/33838/2024	SAMVIT MOHANTY	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
164	D-BLAPL/33957/2024	GURUPRASAD BEHERA	2024-11-12	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Rs 3.00 not paid in Affidavit.
165	D-ABLAPL/33967/2024	NIRANJAN LENKA	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
166	D-CRLA/33652/2024	DEVI PRASAD DASH	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
167	D-ABLAPL/33964/2024	PRAKASH CHANDRA DASH	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Pages No-12 and 13 of F.I.R. not legible.
168	D-ABLAPL/33955/2024	SUNIT SAHOO	2024-11-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Paragraph no. not correctly furnished on declaration.2.F.I.R.dated 04.11.2024 under Annexure-1 not tally with Dates and Events.3. Petitioner No.2 being a minor has been executants his Signature in V.nama,not represented through his mother guardian petitioner No.1
169	D-ABLAPL/33871/2024	BYOMAKESH TRIPATHY	2024-11-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of the deponent on affidavit not tally with cause title and Synopsis.
170	D-ABLAPL/33897/2024	PRASANTA KUMAR SAHOO	2024-11-12	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 8 not legible.
171	D-ABLAPL/33902/2024	BIJAY KUMAR BEHERA	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
172	D-WP(C)/47177/2024	SEPHALEE DAS	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The Petition
173	D-WP(C)/47049/2024	NIRANJAN LENKA	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION

174	D-WP(C)/47310/2024	KAMALAKANTA NAYAK	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
175	D-WP(C)/47203/2024	SEPHALEE DAS	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The Petition
176	D-WP(C)/47061/2024	RANJIT SAMAL	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
177	D-ABLAPL/33778/2024	ANUGRAHA NARAYAN SAMANTRAY	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
178	D-WP(C)/47466/2024	BHABANI SANKAR TRIPATHY (1)	2024-11-12	Annexure 7 be corrected as Annexure 6
179	D-WP(C)/47287/2024	RANJIT SAMAL	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
180	D-WP(C)/47386/2024	SAIBRATA RATH	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
181	D-CMP/47178/2024	SANJAY KUMAR BEHERA	2024-11-12	AUTHENTICATION FEES not paid on annexure - 4
182	D-WP(C)/47069/2024	GOURI MOHAN RATH	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Petitioner No.2 has not executed vakaltnama.2.Opp.Party No.4 in court below has not been made party to this writ petition.3.Ramraj Singh with out being a party has sworn the vakaltnama
183	D-ABLAPL/33808/2024	PRAVAT KUMAR MUDULI	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
184	D-WP(C)/47308/2024	KAMALAKANTA NAYAK	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
185	D-CONTC/47121/2024	ADV.	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. VERNACULAR CERTIFICATE NOT FILED.PAGE NOS.11 TO 16 NOT FILED AS PER INDEX.PUT FOR FURTHER SR AFTER FILING 2. Code NOT CORRECT
186	D-WP(C)/47172/2024	SEPHALEE DAS	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Circular date of Annexure-2 does not tally with the index
187	D-WP(C)/47137/2024	SOUMYA RANJAN PATI	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				20-VERNACULAR CERTIFICATE NOT FURNISHED.
188	D-WP(C)/47259/2024	ASISH KUMAR RAY	2024-11-12	Annexure No.5 not visible properly
189	D-CRLA/33872/2024	AMULYA RATNA PANDA	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
190	D-ABLAPL/33853/2024	SIDHARTHA DAS	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Vernacular certificate for Hindi not reflected.2. Age not reflected in V.nama.
191	D-WP(C)/46915/2024	BISHNU PRASAD PRADHAN	2024-11-12	1.Synopsis and Date chart not alphabetically page marked.
192	D-WPCRL/33457/2024	SUJIT KUMAR SAHU	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
193	D-WP(C)/47176/2024	SUDHIR KUMAR MALLICK	2024-11-12	.Subject Code incorrectly Mentioned
194	D-WP(C)/46933/2024	DEBASISH PATNAIK	2024-11-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Paragraph in petition not serial. 2.Status not correctly furnished in affidavit.3. paragraphs not correct in declaration.4.page 30 not neat.
195	D-BLAPL/33809/2024	TAPOBANTA BARIK	2024-11-12	20-VERNACULAR CERTIFICATE NOT FURNISHED.
196	D-WP(C)/47164/2024	PRABODHA CHANDRA NAYAK	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. NEAT COPY OF PAGE NO 90 TO BE FILED
197	D-ABLAPL/33770/2024	SAROJ RANJAN SUBUDHI	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
198	D-WP(C)/47181/2024	SEPHALEE DAS	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
199	D-ABLAPL/33961/2024	PRIYA RANJAN MISHRA	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Pages No-11 and 12 of F.I.R not legible.

200	D-WP(C)/47064/2024	RANJIT SAMAL	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Date mentioned in Annexure-3 and averment of writ petition does not tally with book marks index and index of writ petition.
201	D-WP(C)/47277/2024	SOUMYA RANJAN DAS	2024-11-12	20-VERNACULAR CERTIFICATE NOT FURNISHED.
202	D-ABLAPL/33959/2024	JAGABANDHU SAHU	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
203	D-BLAPL/33966/2024	SUJATA JENA	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Page nos.16 and 17 not legible.
204	D-WP(C)/47255/2024	DR. SIMANCHALLA RANJIT	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
205	D-WPCRL/33735/2024	BISWAJIT RANJAN TRIPATHY	2024-11-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
206	D-WP(C)/47079/2024	GIRIDHARI SINGH	2024-11-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
207	D-CRLA/33666/2024	JUGALA KISHORE PANDA	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 16-PETITION/APPEAL NOT IN TIME Period of Delay 07 day
208	D-ABLAPL/33926/2024	BHARAT BHUSAN ROUSTRAY	2024-11-12	Year of the FIR not correct in date chart.
209	D-WP(C)/47226/2024	DR. BINODA KUMAR MISHRA	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Annexure no 3 and 4 indicated page no 16 and 18 instead of page no 15 and 17
210	D-ABLAPL/33928/2024	SURYAKANTA DWIBEDI	2024-11-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. As per index page not marked.
211	D-CRLMC/33413/2024	SURYAKANTA DWIBEDI	2024-11-12	1. In affidavit and declaration of 2nd line not correctly furnished .
212	D-CRLA/33943/2024	TUKUNA KUMAR MISHRA	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. DATE OF IMPUGNED JUDGMENT APPEARS TO BE WRONG IN PRAYER and AT PAGE 4,(ii)IAs ARE NOT PG.MARKED, (iii)VERNACULAR CERTIFICATE NOT GIVEN
213	D-BLAPL/33697/2024	BIRAJA PRASAD NANDA	2024-11-12	1.Year of GR and PS case not mentioned in SYNOPSIS

214	D-WP(C)/47138/2024	CHITTA RANJAN PATTNAIK	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Annexure-3 is not exhibited.
215	D-BLAPL/33938/2024	SURYAKANTA DWIBEDI	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
216	D-WP(C)/47150/2024	NIRANJAN LENKA	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Date 22.10.2024 mentioned in Annex-3 does not tally with Index and book marked Index.
217	D-WP(C)/47097/2024	RAMANI RANJAN MOHANTY	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
218	D-WP(C)/47179/2024	SANTOSH KUMAR MAHANTY	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
219	D-ABLAPL/33884/2024	AMULYA RATNA PANDA	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
220	D-WP(C)/45483/2024	PRASANTA KUMAR SATAPATHY	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
221	D-CMP/47140/2024	SAIBRATA RATH	2024-11-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1 .Petitioner nos.2 and 3 have not sworn affidavit . 2 . C/O of opp.party no1 and 2(g) not furnished . Affidavit not sworn by opp. party 2 and 3 in c . m. p and I .A
222	D-BLAPL/33956/2024	JAGABANDHU SAHU	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
223	D-WP(C)/47235/2024	BISWA PRAKASH DHAL	2024-11-12	1.page no 31,32,33 not legible.2.Date mentioned under Annexure-3 not tally with Book mark index
224	D-WP(C)/47358/2024	NIRANJAN PRASAD PATRA	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Judgment dtd. 11.03.2022 mentioned in Annex-6 does not tally with Index and averments-10 of the petition.2.Representation dated 03.08.2024 mentioned in Annex-7 does not tally with Index and averments-11 of the petition.
225	D-CRLREV/33795/2024	TIRTH KUMAR SAHU	2024-11-12	MAY BE REGISTERED AS CRLMA
226	D-MACA/47204/2024	SUBRAT SATPATHY	2024-11-12	statutory deposit not made
227	D-BLAPL/33798/2024	BIKRAM KESHARI BAL	2024-11-12	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. As per Rejection order the name of Lower Court not correctly furnished in Cause Title and Petition. Page 11 to 13 not legible.

228	D-WP(C)/47163/2024	SEPHALEE DAS	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
229	D-CRLMP/33560/2024	BRAJA KISHORE SAHOO	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NOS.17 TO 19 ,21, 22 ,35 NOT NEAT and LEGIBLE
230	D-CMAPL/47401/2024	ADV.	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Period of Delay 116 days 2. C.copy of dismissal order not filed
231	D-ABLAPL/33889/2024	PRAFULLA KUMAR BISWAL	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Petitioners no 4 and 5 not sign in the v.nama.
232	D-CMP/47123/2024	SAROJ KUMAR DASH	2024-11-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Annexure -5 is c .copy of order dated 01 .10 .2024 but in index and book mark it is mentioned 21 .10 .2024 against annexure -5 .
233	D-WP(C)/47063/2024	RANJIT SAMAL	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Date mentioned in annexure-3 and averment of writ petition does not tally with book marks index and index of writ petition.
234	D-CRP/47314/2024	AKSHAYA KUMAR DORA	2024-11-12	This may be registered as C.M.P
235	D-CONTC/47187/2024	ZIGMA SAHOO	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
236	D-BLAPL/33704/2024	DHANOJ KUMAR SAHOO	2024-11-12	As per cause title in P.S.no. , not reflected in the cause title.
237	D-WP(C)/47100/2024	SANGRAM JENA	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
238	D-WP(C)/47193/2024	SEPHALEE DAS	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The Petition
239	D-BLAPL/33971/2024	ARUN KUMAR DAS (1)	2024-11-12	23-NOMENCLATURE NOT CORRECTLY FURNISHED . This Case may be registered as CRLA.
240	D-WP(C)/47234/2024	JYOTIRMAYA SAHOO	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER

				SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
241	D-ABLAPL/33793/2024	LALITENDU BHUYAN	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. GR case number not tally with FIR copy and cause title.
242	D-WP(C)/47139/2024	SOUMYA RANJAN PATI	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
243	D-ABLAPL/33958/2024	PRAVASH CHANDRA JENA	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Page nos.10 to 14 not neat and legible.
244	D-WP(C)/47197/2024	AJAYA KUMAR JENA	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
245	D-BLAPL/33929/2024	BHARAT BHUSAN ROUTRAY	2024-11-12	1. Name of P.S. under Annexure-1 not tally with cause title.2. Rejection order dated 04.11.2024 under Annexure-4 not tally with para-6 of the petition.
246	D-WP(C)/47066/2024	RANJIT SAMAL	2024-11-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Date mentioned in Annexure-3 and averment of writ petition does not tally with book marks index and index of writ petition.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 12-11-2024 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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